

[Translation]

**SHRI SUKH LAL KUSHWAHA (Satna) :** Mr. Chairman, Sir, Rajendra alias Dadua Sen, a local representative of my area was fatally attacked when he was shot at. I want to submit this case before the House and the Government, through you.

The policemen killed a Sukarukol tribal on 14.7.97. He was picked up from his house on 11.7.97 and handed over his dead body to his family members on 14.7.97 and told them that he committed suicide by jumping off from the running train. But when that area was visited and facts were collected and after examining them it was found that policemen had killed him and handed over his dead body to his family members. When the matter was discussed with the Collector and the SP, they constituted a judicial inquiry into it. Rajendra alias Dadua was conducting an inquiry into this matter and he was collecting evidences. Meanwhile the policemen at the behest of feudalists got him shot at in the day at 2 p.m. and now he is struggling with death. Since I have been elected, so many incidents have occurred within a year. In the Maihar incident, people were riddled with bullets. I will request the hon. Home Minister through this House that if atrocities on dalits are to be stopped and peace and law and order is to be restored there, he should direct the State Government to remove the Superintendent of Police first and a case should be registered against the SDOP and the SHO and those policemen who are involved in the Sukarukol killing under Section 302. And those people should be arrested within 24 hours who fired at Dadua. It is my request that this should be curbed otherwise people's representatives could be targeted there at any time. Such people could fire at politicians in collusion with the policemen and could get them killed. Therefore, I want to bring this fact in your knowledge that if this is not done by the date 10, I will sit on fast unto death in front of the office of the Collector and if any loss is caused, the Union Government and the State Government would be responsible for that.

**SHRI SHRIRAM CHAUHAN (Basti) :** Sir, my constituency, Basti is in the grip of fury of floods and this has led to many problems. The Vikramjot Huhava dam is 15 kms. in length. Due to the current of the river between Madhavapur and Huhava which is flowing 2 kms. away, the pressure has increased on the Ghagara river. Due to heavy erosion, the distance between the river and the dam has been reduced to 100 or 120 metres only. If the proper arrangement is not made and the assistance by the Union Government does not reach, the dam could give way which may devastate thousand of villages. Therefore, it is my submission that to check the erosion by this river, the Central assistance should be provided to the State Government and through the State Government it should reach my constituency. Likewise there has been heavy soil erosion in Agayali village of Godda district and half of the village has been swept away by the current of the river. I want to request through you that efforts should be made to save this village from soil erosion.

**SHRI BRAJ MOHAN RAM (Palamu) :** Mr. Chairman, Sir, I want to give a very important suggestion to the House. There is Bihar caustic and chemicals factory situated at Palamu district in Bihar under my constituency which has been causing harm to environment. Due to the acid emanating from it the nearby areas surrounding it has become infertile. The water of the wells and handpumps have become saline. This company is a joint venture of the Bihar Government and the Birla group and the Birla house knowingly shows it as a company running in losses and preference is not given to local people in appointment to the posts in class three and class four categories and nor does it get done the work of community development as per its capacity and under the prescribed process. Due to continuous plying of heavy vehicles of this factory, the nearby roads of that area are in a very bad shape which may lead to a fatal accident at any time but the management of the company have turned a deaf ear to this problem.

The water used to be supplied to the nearby villagers by tankers earlier but that practice has also come to an end now. Garbage is dumped by the company directly into the river and in fields which has been causing a great deal of harm and a cooling pond is needed to be constructed for this purpose. Sufficient sheds have not been constructed by the company or by the Railways at the railway station for transportation of salt as a result of which the bags of salt are kept in open space which is swept away in the nearby areas during rainy season. What is the use of such factory to be there which helps in devastation and not in development of the area? The river provides employment to the unemployed youth of the nearby areas and the river does the work of community development the garbage of the company is transported through the over-bridge of the rail line as a result of which the pillar of the bridge has been badly affected by the impact of acid emanating from garbage which may fall down anytime and could cause a serious train accident. The efforts of drawing the attention of the company towards this problem have proved futile. Hundreds of cattle have died and die due to intake of acid water. Many people have not get compensation in lieu of their land acquired by the factory and nor they have been given jobs.

I urge upon the Government through this House that a committee of Members should visit that area and take stock of the situation and give its proper advice .....(Interruptions)

**SHRI BHAGWAN SHANKAR RAWAT (Agra) :** Sir, I would like to draw your attention towards the Yamuna Action Plan which is also called the Ganga Action Plan Phase-II. In the first phase cleaning of the Yamuna river in some parts of Haryana, Delhi and Uttar Pradesh was planned. The financial institution of Japan, the IECF has made available financial resources for this project. Both the State and the Centre will bear 50 per cent share each of the expenditure incurred on it. It was said that with the implementation of the Ganga Action Plan, the pollution of the Yamuna river will come to an end. But this has not

happened. This problems was also brought forward in 1991-92 and the then Chief Minister, Shri Kalyan Singh and the Urban Development Minister, Shri Lalji Tandon had represented that his Plan was incomplete and it should be made complete but it was not done so. It was also said at that time to protect the Taj and to clean the Yamuna from pollution, a barrage should be constructed across the Yamuna. Besides that water arrangement should be such as to maintain greenery but the greenery of Agra and the Taj has been disappearing. Now the position has become so precarious that the water of the Yamuna river has become so polluted in Delhi and Uttar Pradesh that it is not fit for drinking for human beings and it is harmful to the health of man and animals.

Scientists have said that the water is not suitable for irrigation purposes. The produce also gets polluted and is also harmful for health ....(Interruptions) Therefore, the pace of the implementation of Yamuna Action Plan may be reviewed. The implementation of the Project may be speeded up and the use and adequacy of the implementation of the Project should be assessed and if inadequacy is there, it should be reviewed and changed after holding discussion with Haryana and Uttar Pradesh State Government and also with Japanese Financial Organisation and those short comings should be removed and it should be ensured that the pollution of Yamuna river may be removed ... (Interruptions)

MR. CHAIRMAN : Please put off the mike, as soon as the other member is asked to speak.

[English]

SHRI C. NARASIMHAN (Krishnagiri) : I would like to bring to the notice of the Central Government the callousness shown by the Government of Tamil Nadu in respect of such a small matter like construction of a bus stand in my constituency at Krishnagiri in my constituency. Krishnagiri is the only municipal town in Tamil Nadu which does not have a bus stand.

Krishnagiri is a big municipal town as also an industrial and trading centre. The floating population of Krishnagiri is about one lakh and about five lakh people are living in that rural area. It is a place which is connected to two national highways and persons going to important places like Madras, Tirupathi, Vellore, Coimbatore, etc. have to pass through my constituency.

MR. CHAIRMAN : You have to raise a matter regarding construction of a pucca bus stand in Krishnagiri.

SHRI C. NARASIMHAN : This has been a demand pending before the Government for about twenty years. But the State Government is turning a deaf ear to it. We want the Central Government to intervene in that area and to see that justice is done to that area.

[Translation]

SHRI RAJABHAI THAKRE (Yavatmal) : Mr. Chairman, Sir, there are 87 mines under W.C.F. in the country. Out of them 50 mines are in Maharashtra. 25 mines out of them are underground with whereas 25 mines are open cast mines. Out of these 25 opencast mines 8 mines are located in my constituency. There is difficulty because of the 40-50 feet dumping in these opencast mines. The officers of W.C.L. dump that overburden along the bank of Vardha river. Dams are constructed on the banks of the river to check the inflow of water in mines during floods in rainy seasons. But at the time of flood the villages located on the other side of the bank get flooded. These villages have been facing this problem for the last two-three years. When the Minister of Coal visited those places. She had given assurances, but nothing was done so far. The crops in these areas get destroyed in rainy season each year and diseases spread. No officer, of W.C.L. is paying attention in this regard. I request you that this is an important issue. You should give direction to the Government for its solution and the difficulty of these farmers should be removed.

MR. CHAIRMAN : Discussion on supplementary Budget is to be held shortly. Discussion on Railways is also to be held today. There was discussion on flood for two days continuously but, Mr. Pappu Yadav, you were not present.

SHRI RADHA MOHAN SINGH (Motihari) : Mr. Chairman, Sir, through you, I would like to draw the attention of the Minister to the situation of North Bihar. There is an area between Motihari and Sitamadhi and there is Shivahi district between them. There is shortage of means of transportation in those area due to Gandak river and Bhagmati river. I would request that a new rail line may be constructed between Motihari, Sitamadhi and Rakadi-Dayal via Shivahi. Mr. Chairman, Sir, there is broadgauge rail line between Raxsol, Motihari. For the last two years the trains have been modernised. Motihari Railway Station, where Mahatma Gandhi came for the first time after returning from South Africa and which is a historical Railway station, should be modernised in the Golden Jubilee year of Independence.

PROF. RASA SINGH RAWAT (Ajmer) : There are two N.T.C. Mills Mahalaxmi and Advard in Bayawar. Due to closure of these mills thousands of workers have become unemployed. Another mill is Aditya Mill at Kishanagarh. It was also closed down one year ago and due to that thousands of workers have been facing starvation. The workers of N.T.C. Mills were cured to take voluntary retirement by promising to give assistance for making them self dependent.

But even after taking voluntary retirement they were not given any assistance so far. Then it was said that workers would be employed after merging both the mills through Renewal Fund. But both the mills were not merged, instead of that they were closed down and thousands of workers were rendered unemployed.